

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:28
ANSWERED ON:23.11.2005
TOBACCO RELATED DISEASES
Bansal Shri Pawan Kumar

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether about 8 lakhs people die annually because of tobacco related diseases;
- (a) if so, the estimated amount of expenditure incurred on treatment of such diseases ;
- (b) whether ban on advertising of tobacco and tobacco products is circumvented by restoring to various forms of surrogate advertising;
- (c) if so, the details thereof; and
- (d) the action taken by the Government in this regard?

Answer

THE MINISTER OF HEALTH & FAMILY WELFARE (DR.ANBUMANI RAMADOSS)

- (a) As per the Report on `Tobacco Control in India` published by the Government of India in collaboration with the World Health Organization, the attributable deaths currently range between 8 lakhs to 9 lakhs per year due to tobacco related diseases.
- (b) Data relating to incidence of tobacco-induced diseases is not centrally maintained. However, for three main diseases, viz. cancer, respiratory and cardio-vascular diseases; it is estimated that the amount of expenditure incurred on treatment is Rs. 30,833 crore (2002-03)
- (c) to (e) The central legislation titled `The Cigarettes and Other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) Act, 2003` contains the provision that prohibits direct and indirect advertisement of cigarettes and other tobacco products. These provisions have come into effect on 1st May 2004. Matter is being regularly pursued with the State Governments / Union Territories to ensure effective implementation of legal provisions. The rules are reviewed and amended from time to time to make them more effective.